NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/629/(IB)/2017

NAME OF THE PETITIONER(S) : VASAVI BALA RESINS PVT LTD

NAME OF THE RESPONDENT(S)

: URBANE INDUSTRIES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Gausan Kumas

ORDER

Representative for the Applicant present and submitted that a joint memo of compromise has been prepared but due to the absence of the Respondent, the same cannot be filed and prayed for time. At request, time is enlarged. Put up on 04.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk